N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri Ravi Bhagwan Pawar,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st July, 2026 to 30th September, 2026 or until further orders.

The residential address and contact number of **Shri Ravi Bhagwan Pawar,** is as under :-

Shri Ravi Bhagwan Pawar,
R/o. :- C/o. Mangalmurti Apartment,
Flat No. 402, Sector-9, Airoli,
Navi Mumbai.

Mobile No. :- 9870709968

Shri Imam M. Shaikh, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Shri Ravi Bhagwan Pawar** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st July, 2026 to 30th September, 2026 or until further orders.

..2/-

The residential address and contact number of **Shri Imam M. Shaikh,** is as under :-

Shri Imam M. Shaikh,
R/o. :- A/102, “Lilac” CHS Ltd.,
Jangid Enclave, Kanakia Road,
Mira Road (East), Thane – 401107.

Mobile No. :- 9967437144

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 29th June, 2026 } (M. S. Deshpande)
Registrar (Judicial-II)